

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

C.P. No.02/GB/2021

Coram:

Hon'ble Shri H. V. Subba Rao, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2021

Name of the Company: Union of India
V/s
Purbanchal Rolling Mills and Industries Pvt. Ltd.

Section of the Companies Act: Under Rule 241/242/246/339 of the Companies Act, 2013

| <u>S. NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|---------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | NONE | - | Petitioner | Present in |
| 2. | MR. DHRUPAD DAS | Advocate | R-2 & 3 | Conference |
| 3. | MS. LIDIA KARMIAH | Advocate | R-2 & 3 | |

ORDER

Date of Order: 17.08.2021

This matter is taken up through Video Conferencing. No one is present on behalf of the Petitioner. The Learned Counsels Mr. DhruPAD Das and Ms. Lidia Karmiah are present on behalf of the Respondents No.2 and 3. The learned Counsel appearing on behalf of the Respondent No.1 has sent a mail requesting the Bench to take up the matter after 23.08.2021, as similar matter is listed on 23.08.2021 before the Hon'ble High Court, Delhi. Considering the request of the Respondent No.1, the matter is adjourned today. However, the learned Counsel appearing for the Respondents No.2 and 3 is directed to convey the next date of hearing to the Petitioner and the Respondent No.1.

2. List the matter on 31.08.2021.

Sd/-

(Prasanta Kumar Mohanty)
Member (Technical)
/Deka-17.08.2021/

Sd/-

(H. V. Subba Rao)
Member (Judicial)